

Ultra Mega Power Projects

†3317. SHRI PRABHAT JHA: Will the Minister of POWER be pleased to state:

- (a) the basis of development of Ultra Mega Power Projects in States;
- (b) whether it is a fact that establishment of these projects in some States is under consideration;
- (c) if so, the details of those States;
- (d) whether Government has received proposals from Madhya Pradesh and Chhattisgarh for larger allocation of power from such projects; and
- (e) if so, the details of the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):
(a) to (c) Recognizing the fact that economies of scale leading to cheaper power can be secured through development of large size power projects, the Government has taken an initiative for facilitating the development of a few Ultra Mega Power Projects (UMPPs) of about 4000 MW capacity each under the tariff based competitive bidding route using super critical technology.

The UMPPs at Sasan in Madhya Pradesh, Mundra in Gujarat and Krishnapatnam in Andhra Pradesh have been transferred to the successful bidders and are under various stages of development. The Letter of Intent (LoI) for fourth UMPP at Talaiya in Jharkhand has been issued to the successful bidder on 12.02.2009.

Further, for the UMPPs in Tamil Nadu, Chhattisgarh, Orissa, the sites have been identified. However, initiation of bidding process in respect of these UMPPs, and the UMPPs in Maharashtra and Karnataka is contingent upon the availability of various requisite clearances including land and water availability from the respective State Governments. In addition to nine UMPPs originally identified, requests have come from State Governments for two additional UMPPs in Orissa and a second UMPP each in Gujarat and Andhra Pradesh.

(d) and (e) Madhya Pradesh has been allocated 3025 MW of power from UMPPs including 1500 MW from Sasan UMPP. However, Government of Madhya Pradesh further requested for allocation of more power from UMPPs. The Government of Madhya Pradesh has been informed that the entire projected capacity of the UMPPs has been allocated and no untied power is left.

As per the decision of Ministry of Power for allocation of upto 50% of power to host State, Chhattisgarh has been allocated 2000 MW from Chhattisgarh UMPP. The total allocation to Chhattisgarh from all the UMPPs is 2700 MW. No request has since been received from Government of Chhattisgarh.

†Original notice of the question was received in Hindi.